

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1378 of 2019**

**IN THE MATTER OF:**

**Chand Prakash Mehra**

**...Appellant.**

**Versus**

**Praveen Bansal & Anr.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Mr. Aditya Shukla,  
Mr. Sidharth Sharma, Mr. Arjun Asthana and  
Ms. Sreenita Ghosh, Advocates.**

**For Respondent: Mr. Mrinali Prasad, Advocate for R-1.  
Mr. PBA Srinivasan, Mr. Avinash Mohapatra  
and Mr. Icchha Kalash, Advocates for R-2.**

**ORDER**  
**(Virtual Mode)**

**14.10.2020** Further heard Mr. Abhijeet Sinha, Advocate for the Appellant.

List the Appeal for further arguments on **09<sup>th</sup> November, 2020**.

Parties may file further copies of judgments they want to rely on at the time of arguments.

Interim Order to continue.

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**